

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP 103(ND) 2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
5.12.2017

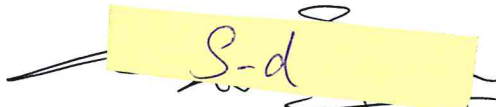
NAME OF THE COMPANY: Mrs. Kulvinder Kaur Arora & Anr. Vs. M/s
Giaan Corporate Services Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Re-notified on 18.12.2017.


(S. K. Mohapatra)
Member (T)


(R. VARDHARAJAN)
Member (J)